

Central Administrative Tribunal
Principal Bench: New Delhi

OA No.326/90

164

New Delhi this the 31st day of May 1996.

Hon'ble Mr A.V.Haridasan, Vice Chairman (J)
Hon'ble Mr R.K.Ahooja, Member (A)

D.N.Trivedi
Son of Shri G.N.Trivedi
working as Asstt. Foreman
Opto Electronic Factory
Dehradun
R/o 21/9 New Type III, Old Factory Estate
Dehradun ...Applicant.
C/o Shri K.L.Bhatia
Advocate
J-825, Mandir Marg
New Delhi.

Versus

1. Secretary
Ministry of Defence
South Block New Delhi
2. The Chairman
Ordnance Factory Board (A) NG
10-A, Acukland Road
Calcutta.
3. The General Manager
Ordnance Factory
Dehradun (UP) ...Respondents.

O R D E R (Oral)

Hon'ble Mr A.V.Haridasan, Vice Chairman (J)

None appeared for the applicant even on second call.

None appeared for the respondents either. It appears that the applicant is interested in pursuing the matter further. Hence the application is dismissed for default and non-prosecution.

No order as to costs.

R.K.Ahooja

(R.K.Ahooja)
Member (A)

A.V.Haridasan

(A.V.Haridasan)
Vice Chairman (J)

aa.